cracker plant proposed to be set up by NOCIL ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c) For the present it has been decided that the off-shore gas will be fractionated to separate LPG from the remaining fractions; which could be utilised for the manufacture of fertilizers. A quantity of approximately 1800 tonnes of gas per day (after removal of LPG) will be made available to Trombay-I, II and V units of the Fertilizer Corporation of India. The requirement of gas for the proposed fertilizer complex at Rewas will be of the order of 2700 tonnes of gas per day.

Projections of the long-term demand for petro-chemicals are being studied and the question of further fractionation of gas for petro- chemicals and the setting up of a gas cracker plant will depend on the results of the study.

## Ammonia fertiliser plant at Rewas

- 817. SHRI VITHAL GADGIL: Will the Minuter of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:
- (a) what will be the capacity of the ammonia fertilizer plant based on associated gas proposed to be set up at Rewas;
- (b) whether there is any proposal under Government's consideration to reduce the ammonia capacity of the plant; and
  - (c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) to (c) The proposal that the capacity of the ammonia plants to be set up, using gas from the Bombay offshore project, should be determined as 1350 tonnes per day is under active consideration. A final decision is expected to be made shortly.

## Licences for stalls at Railway stations

818. SHRI N.P. CHAUDHARI :
SHRI YOGENDRA
MAKWANA : SHRI
GURUDEV GUPTA :

Will the Minister of RAILWAYS be pleased to state:

- (a) what is the policy of Government regarding award of licences for stalls at the railway stations to persons belonging to the Scheduled Castes and Scheduled Tribes:
- (b) what is the number of advertise ments issued during the last three years in Jabalpur, Jhansi, Delhi, Lucknow and Allahabad divisions for award of licences for different kind of stalls in these divisions:
- (c) what is the number of applications received from persons belonging to the Scheduled Castes and Scheduled Tribes in each division against each advertisement and what is the number out of them who were awarded licences for running the stalls;
- (d) what were the general reasons for rejection of applications of other applicants belonging to the Scheduled Castes and Scheduled Tribes; and
- (e) what steps Government propose to take to give an adequate share of licences to persons belonging to the Scheduled Castes and Scheduled Tribes for these stalls?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (e) For the award of Catering/Vending contracts, applications are invited through Press Notifications and Notices displayed at conspicuous places at Railway stations. The applications are then scrutinised by a Screening Committee consisting of two or more officers. Taking into consideration the suitability, experience, financial standing, etc of the candidates, the Screening